

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/45/7/AMR/2023		7 of IBC	IndusInd Bank Limited Vs. Vamsee Teja Modern Rice Mill Private Limited

**ORDER**

Vakalatnama and Counter not filed. Mr. Yahya Batatawala, Ld. Counsel for the FC alone present. None appeared for the CD. For filing Vakalatnama and Counter, list the matter on 01.03.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**